

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 96 of 2020

IN THE MATTER OF:

Aqua Terra Adventures India Pvt. Ltd. & Anr. ...Appellants

Vs

Aparna Choudhrie Kala & Ors.Respondents

Present:

**For Appellants: Mr. Vijay Kaundal and Mr. Prashanto Sen,
Advocates**

For Respondents:

ORDER
(Through Virtual Mode)

20.07.2020 At the request of Learned Counsel for the Appellants, the matter is adjourned by three weeks.

List the matter 'For Admission (Fresh Cases)' on **14th August, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(Alok Srivastava)
Member(Technical)